9

SHRI SURENDRA MOHANTY: What is the position of the Government vis-a-vis the Board of Directors? Even if somebody has resigned, can he escape the provisions of law, if, as a result of the follow-up action, he is found guilty?

SHRI BIJU PATNAIK: No, Sir. Whether he has resigned or not, whether he is under suspension or not, no incumbent can avoid the provisions of the law.

## व्यापारिक सीदों के सम्बन्ध में राज्य सरकारों द्वारा विदेशों के साथ सीधी बातचीत

\*242. श्री ज्यामलाल यादव : श्री रामानन्द यादव :†

क्या विदेश मन्त्री यह बताने की हुपा करेंगे कि:

- (क) क्या यह सच है कि हाल में पश्चिमी बंगाल के उद्योग मन्त्री व्यापारिक सौदो के सम्बन्ध में संध्या दातचीत करने के लिए विदेश गए हैं:
- (ख) बिंद हो, तो क्या इस सम्बन्ध में केन्द्रीय सरकार की अनुमति प्राप्त की गई थी; ग्रौर
- (ग) अशा मरकार ग्रन्थ राज्य सरकारों को भी व्यागरिक सीदों के सम्बन्ध में सीधी बातवीत करने की ग्रनुमति देने के प्रस्ताव पर विचार कर रही है?

†[ State Governments' direct talks with foreign countries for trade deals

\*242. SHRI SHYAM LAL YADAV:

SHRI RAMANAND YADAV:!

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Minister of Industry of West Bengal

has recently gone abroad for holding direct negotiations for trade deals;

- (b) if so, whether the Central Government's permission was obtained in this regard; and
- (c) whether ther,e is any proposal under Government's consideration to permit other State Governments also to have direct talks abroad for trade deals?]

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) No, Sir. However, the West Bengal Minister of Commerce and Industry did visit some foreign countries to ascertain the possibilities of foreign collaboration for the proposed petro-chemical complex at Haldia, for which the West Bengal Industrial Development Corporation had earlier received a Letter of Intent from the Government of India.

- (b) Yes, Sir.
- (c) No, Sir.

ं[विदेश मंत्री (श्री ग्रटल विहारी वाजपेयी):
(क) जी, नहीं। लेकिन पश्चिम बंगाल के वाणिश्य ग्रीर उद्योग मन्त्री ने हिन्दिया में प्रस्तावित पैट्रो-रसायन कम्पलेक्स के लिए विदेशी सहयोग की सम्भावनाग्री का पता लगाने के उद्देश्य से कुछ देशों की यात्रा की थी, जिसके लिए पश्चिम बंगाल ग्रोह्योगिक विकास निगम को भारत सरकार से पहले ही ग्राशय पत्र प्राप्त हो चुका था।

- (ख) जी, हां।
- (ग) जी, नहीं।]

श्री रामानन्द यादव : यह पहला मोका था जब कि पश्चिम बंगाल की सरकार के द्यार पानी किन्सी स्मेनी या किमी दूसरे मुक्क के साथ ब्यापार बार्जा बणने के

<sup>†</sup>The question was actually asked on the floor of the House by Shri Bamanand Yadav.

<sup>†[ ]</sup> English translation.

Oral Answers

लिए गये। भूत काल में भारत की किसी भी प्रान्तीय सरकार ने इस क्ष्यह का मलग सं बाहर के किसी दूसरे देश से व्यापारिक समझौता करने का प्रयास नहीं किया था। यह व्यापार बाहर के देशों के साथ एक मैत्रीपूर्ण समझौते का भी बहुत बड़ा साधन हो सकता है लेकिन इसके ग्रलावा विदेश-ब्यापार के माध्यम से एक दूसरे देश के झान्त-रिक मामले में दखलन्दाजी भी होती है। केन्द्र सरकार की विदेश व्यापार नीति सारे देश के हित में होती है अबकि एक प्रान्तीय सरकार का जो मन्दी होगा अब वह बाहर व्यापार के सम्बन्ध में बात करने जायेगा तो वह ग्रपने प्रान्त के उन्टरेस्ट को बात को भी सोचेगा। सम्भव है कि जिन चीज की ब्रावश्यकता देश की एक्षा के हित में हो उसके लिए वह प्रान्त के हाथ में घन्छा समझकर मध्ये अर्जन के लिए बाहर के मल्क से समझौता कर ले। हमारे समझौते बाइलैंटरल होते हैं जैसे कामनवैल्य कण्ट्रीज के साथ भारत केव्यापारिक समझौते हैं। जो युरोधियन माझा बाजार की कण्टीज हैं उनके साथ भी हैं ने। यह बाइलैंटरल हैं, गवनं मेंट द गवनं मेंट है । इस प्रकार के समझौते इस चीज के खिलाफ जायेंगे क्रम: मेरा प्रश्न यह है कि प्रान्तीय सरकार द्वारा दसरे देश के साथ व्यापार वाति करना या समझौता करनाक्य. देश की भुचारु रूप से चल गही विदेश नीति के खिलाफ नहीं है? बसा फौरेन ट्रेड एक्ट का उल्लंघन नहीं है ? देश में यह समझीता जो होने वाला है या होगा ग्रथवा जिसके प्रयास किये जा रहे हैं क्या यह देश में प्रथकतावादी ग्रान्दोलन को बढ़ावा देने वाला नहीं है ? योजनाबद्ध लान जिसमे देण का विकास हो रहा है तथा उसमें बाधक नहीं होगा? इक्से देश की रक्षा के मामले में एक बहुत बड़ी बाधा का सामना करना पड़ेगा क्योंकि जब यह ब्थापार होगा तो बाहर के मुक्तों को त्यापार के माध्यम से हमारे देश के राजनीतिक ग्रीर ग्राधिक जीवन में प्रवेश करने का मौका मिलेगा क्या सरकार

?H SfTfff.....

MR. CHAIRMAN: You have made it such a big thing unnecessarily.

SHRI RAMANAND YADAV: I asked the supplementaries one by one.

श्री श्रटल बिहारी वाजपेयी : श्रापकों एक एक करने अवाब दे रहा हूं, नहीं, नहीं, नहीं :

समाऽति महोदय, में स्थिति स्पष्ट करना चाहगा। यह स्वाभ दिवः है यि जो समाचारपत्नों में छण है इससे वृष्ट मार्न्य सदस्यों का चिन्ता पैदा हुई हो। लेपिन चिन्ता करने का कोई का भ रही है। हरिस्या में एक बहुत बड़ा वैभियल काम्प्लेब्स हुए रहा है उसके लिए केन्द्र मरकार ने लेटर छाफ इण्टेंट दिया हम्रा है। यह प्रदेश का प्रेजिस्ट है ग्रव उस प्रोजेक्ट के लिए किस तक्त्र की देवनालाजी लायी जाये, कॉन सी टेवनालाजी उपयक्त होगी इसके बारे में अगर पश्चिम वंगाल कोई प्रारम्भिक वार्ता करना चाहता है तो उभमें हम बाधक नहीं वनेंगे। लेकिन यह बात जरूर है कि किसी देश के साथ श्रन्तिम समझीता केन्द्र सरकार से होगा प्रदेश सरकार से नहीं। इसीलिए इस प्रान पर हमने पश्चिमी वंगाल के मध्य मन्त्री महोदय से बातची है की, वे स्वयं यहां बाए ; उन्होंने मुझे बाध्वासन दिया कि हम कोई समझौता वार्ता करने या अमझौते को भन्तिम रूप देने नहीं जा रहे हैं। प्रतिनिधि मण्डल प्रतेक देशों की यात्र। कर म्हा है, इसी से यह बात स्पन्ट है कि वह पता लगाना चाहते हैं कि वहां सबसे श्रधिक उपगवत गर्ते हमें मिल सकती हैं। उन की रिपोर्ट केन्द्र के पास झाएगी, केन्द्र उस के बारे में ग्रन्तिम निर्णय करेगा। प्रतिनिधि मण्डल जहां जहां गया वहां हमारे दूतावास के ग्रधिकारी उनके साथ थे। तो यादव जी जो अपने मन में इतनी शंकाएं पाल गहे हैं उन का कोई आधार नहीं है....

भी रामानन्द यादव : यह भ्रापको शंका है। MR. CHAIRMAN: Please put your supplementary.

## श्री रामानन्द यादव: मैं सरकार से यह जानना चाहता हं : : :

MR. CHAIRMAN: You go on talking about so many things and time will be lost. Be brief.

श्री रामानन्द यादव: मैं श्रापकी श्रात मानूना। मैं जानना चाहता हूं कि वया भारतवर्ष की किसी प्रान्तीय सरकार ने इस तरह की, बाहर के मुन्कों में जाकर ब्यापारिक समझौते के लिए सर्वेक्षण करने की परिमक्षन ग्राप से मांगी थी श्रीर ग्रापने उसे परिमक्षन दिया या नहीं?

श्री ग्रटल दिहारी दाजपेबी: ग्रध्यक्ष महोदय, यह व्यापाधिक वार्ता नहीं है। जिस सरह का काम ग्रभी हुआ है वह पहले भी हो चुका है: ...

श्री रामानन्द यादव : सर्वेक्षण ।

श्री ग्रटल बिहारी बाजपेयो: प्रादेणिक सरकारों के प्रतिनिधिमण्डल सर्वेक्षण करते रहे हैं · · (Interruption) . . .श्री बीजू पडनायक कहते हैं ये पहले कर चुके हैं। तब तो हमारी सरकार नहीं थीं · · ·

श्री रामानन्द यादव : तो वया प्रान्तीय सरकार को केन्द्रीय सरकार से परिमणन जेकर जाना पडता धाया विना परिमणन के जाना पडता था?

श्री ग्रटल बिहारी वाजपेयी : यह प्रतिनिधि मण्डल भी विना श्रनुमति के नहीं गया।कोई भारतीय विना हमारी श्रनुमति के भारत के बाहर नहीं जा सकता है।

श्री रामानन्द यादव : इसी ग्रधिकार को हम चाहने हैं ग्राग बनाए रहें।

SHRI JAGJIT SINGH ANAND: Sir, the hon. Minister has said that it

for search of technical know-how for a project which has heen allotted to the State Government that this has been done. Now, Sir, there are a number of States in this country be allotted certain We have got our embassies jects. which are well equipped with tech nical, economic and other personnel to look into all the interests of the country. Sir, is it a good practice, I want to know, to allow the Minis ters of various States to go directly and negotiate with certain agencies? I specially want to ask ----- (Interrup tions) Let me make my point. Sir, the Finance Minister of Punjab, who is under a cloud and about whom there was a commitment in the House by the Minister of State for Finance that a thorough investigation will be made, because certain charges have been brought about foreign currency deals and about other things, has now gone to negotiate with the World Bank a loan for sewerage in the cities of Punjab. Now, I only want to ask the hon. Minister of External Affairs whether it is a good practice to allow everybody on every occa sion to go out and start negotiations. How do you allow a Minister of the Punjab Government, about whom a thorough probe has been promised in this very House, to go out without anything being settled when you do not allow any such person who is under investigation to go out?

SHRI ATAL BIHARI VAJPAYEE: Sir. every request is discussed and decided on merit. In the case of West Bengal, a correct decision was taken after a clear and categorical assurance from the Chief Minister of West Bengal. My friend, Mr. Anand, has asked a question about Punjab. Sir, though both West Bengal and Punjab are parts of India, I do not have the required information in my possession at the moment.

MR. CHAIRMAN: Dr. Zakaria.

SHRI JAGJIT SINGH ANAND: Does he encourage this practice when

15

we have got all people with technical knowledge in our embassies...

MR. CHAIRMAN: He has answered clearly. There is nothing to explain. (Interruptions) He has already said that after discussion when the final deal is to toe dealt with, the Government of India will come into the picture. Dr. Zakaria.

DR. RAFIQ ZAKARIA: Sir, as a representative of my State, I must congratulate the Minister of External Affairs on the correct attitude that he has taken in this regard. Sir. we have a mixed economy and if persons belonging to the private enterprise can go and negotiate abroad, I do not see any reason why the representatives of the State Governments should not be allowed to do so. The only question that I would like to ask the honourable External Affairs Minister is whether, when the State Governments are also establishing corporations and companies, any more restrictions are put as far as their going abroad and negotiating with foreign concerns, foreign foundations and foreign establishments, is concerned, or whether they are the same restrictions that are put on the private parties. If the answer is 'no', then I would like to know, when the External Affairs Minister stated that the final clearance has got to be given by the Government of India, whether this final clearance is more restrictive and more rigid than in the case of similar agreements arrived at by private parties.

SHRI ATAL BIHARI VAJPAYEE: There cannot be any distinction between private parties going abroad and State Government representatives going abroad to explore the possibility of some sort of assistance or collabor-tion. I entirly agree with the honourable Member that if private parties can do it, why not others...

SHRI BHUPESH GUPTA: Provided you go for a good purpose.

SHRI ATAL BIHARI VAJPAYEE: Even public sector projects are doing

that. But everybody is expected to do it very discreetly and keeping in mind the overall national interests. There is no proposal to impose any extra restrictions on State Governments.

SHRI YOGENDRA MAKWANA: In the course of his reply the honourable Minister said that a categorical assurance was received from the Government of West Bengal. I would like t0 know from the honourable Minister what assurance he took from the Government of West Bengal in the instant case.

SHRI ATAL BIHARI VAJPAYEE: I have already stated that the assurance was that any agreement in regard to Haldia project will be finalised in consultation with the Central Government.

SHRI RAMANAND YADAV: Signed by whom? Who will sign the agreement? The Central Government?

MR. CHAIRMAN: It is very clear. You have not understood the question.

SHRI RAMANAND YADAV: Who will sign the agreement?

SHRI BIJU PATNAIK: The appropriate Government

SHRI U. R. KRISHNAN: Since tn» State Governments are the custodians of the people and are more concerned with the welfare of the State, and are more knowledgeable about the industrial potentiality of the State, will the Central Government give permission to the State Governments to hold direct negotiations with the outside institutions? I would also like to know the States which have so far applied for permission and the result of such applications.

SHRI ATAL BIHARI VAJPAYEE: Under the Constitution there is a division of power. So far as foreign trade is concerned, it is the Central Government which is to conduct the [ 5 MAY 1978 ]

17

negotiations and to regulate them keeping in mind the overall interests of the country. If we get requests from the State Governments, they are decided on merits. I am not in a position to say at the moment how many requests we have received and from which Governments.

SHRI KHURSHED ALAM KHAN: There are a number of experts attach--ed to our various Embassies and High •Commissions. If Ministers from various States start going abroad to explore the possibilities of collaboration, then what will these experts do in our Embassies and High Commissions? Therefore, will the Government decide to withdraw these technical experts since most of the Ministers would like to go themselves?

SHRI BIJU PATNAIK: They will assist them.

SHRI ATAL BIHARI VAJPAYEE: We do have experts in our Embassies abroad, and if a delegation goes there, the services of those experts are available to that delegation. There is no proposal to withdraw such experts.

SHRI BHUPESH GUPTA: The honourable Minister could have just as well said that he has been following in this matter the practice under the previous regime when various State Governments had sent their representatives to Japan and other countries also. Perhaps our friends there have forgotten that having come to the Opposition Benches. The West Bengal Government should be congratulated on having taken the initiative in the preliminary stage to have negotiations for the development of this project. It is even done sometimes at private level by various States. Very rightly my friend there has pointed out that if the Birlas can do it, why not the States? Birlas are not certainly more important than a State of the Indian Union. Therefore, I would like to liave a very clear policy. Certainly.

the Government Of India did the correct thing. Thel. initiative of the States for good causes, specially for the development of such projects as Haldia, should be encouraged by the Government of India. And it is good he has done it. It is also division of labour. Shri Vajpayee is busy. He will be the observer in Haryana on the 8th of May. To some extent, he is relieved of his job.

SHRI ATAL BIHARI VAJPAYEE: He did not put any question.

CHAIRMAN;; MR He suggested something to you.

AN HON. MEMBER: He congratulated the Minister

SHRI ATAL BIHARI VAJPAYEE: The policy of the Central Government is to encourage initiative.

SHRI PILOO MODY: His assignment in Haryana is a foreign assignment.

## Issue of Passports

\*243. SHRIMATI HAMIDA HABI-BULLAH:

> SHRI GURUDEV GUPTA:f SHRI PRAKASH MEHROTRA: SHRI SAWAISINGH SISO-DIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have taken any decision to issue diplomatic passports to public men keeping in view their present status and part background; and
  - (b) if so, what are the details thereof?

<sup>†</sup>The question was actually asked on the floor of the House by Shri Gurudev Gupta.